

[Shrimati Saroj Dubey]

beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

[English]

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

*The motion was adopted.*

[Translation]

SHRIMATI SAROJ DUBEY: Sir, I introduce the Bill.

15.38½ hrs.

**RAILWAY PROTECTION FORCE  
(AMENDMENT) BILL\***

**(Substitution of new long title for  
long title, etc.)**

[English]

SHRI R. ANBARASU (Madras Central): I beg to move for leave to introduce a Bill further to amend the Railway Protection Force Act, 1957.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Railway Protection Force Act, 1957."

*The motion was adopted.*

SHRI R. ANBARASU: I introduce the Bill.

15.39 hrs.

**BONDED LABOUR SYSTEM  
(ABOLITION) AMENDMENT BILL\***

**(Amendment of Section 2, etc.)**

[English]

SHRI M.V.V.S. MURTHY (Visakhapatnam): I beg to move for leave to introduce a Bill further to amend the Bonded Labour System (Abolition) Act, 1976.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Bonded Labour System (Abolition) Act, 1976."

*The motion was adopted.*

SHRI M.V.V.S. MURTHY: I introduce the Bill.

15.40 hrs.

**CHILD LABOUR (PROHIBITION  
AND REGULATION) AMENDMENT  
BILL\***

**(Amendment of Section 2, etc.).**

[English]

SHRI M.V.V.S. MURTHY (Visakhapatnam): I beg to move for leave